

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 89 of 2014 & IA Nos. 167 of 2014 and 196 of 2014

Dated : 17th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s Vandana Vidyut Ltd. Raipur & Ors. ... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors ... Respondent(s)

Counsel for the Appellant (s) : Mr. S. C. Sood, Rep.
Mr. Praveen Kumar, Adv.

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-2 & 3
Mr. Anand K. Ganesan for R-1

ORDER

Learned counsel for respondent nos. 2 & 3 undertakes to file vakalatnama and reply after serving copy of the same on the other side by 24.11.2014.

Post the matter on **15th December, 2014.** In the mean time, appellant is at liberty to file rejoinder, if any.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/sh